

Annexure – 1

Name of the corporate debtor: Shruthi Milk Products Private Limited; Date of commencement of CIRP: 29-04-2025; List of creditors as on: 11-11-2025

List of secured financial creditors

1

(Amount in ₹)

S.No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim Rejected	Amount of Claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security interest	Amount covered by guarantee						% share in total amount of claims admitted
1	State Bank of India	15-05-2025	39,78,23,362.95	39,78,23,362.95	Financial Creditor	39,78,23,363	Yes	<p>1. Residential plot bearing Survey Number: S No.197/1, 197/3, 197/4, 197/5, 198, 236,200/1 and 196/6A, situated at Iruvaram Village, Chittoor District, Andhra Pradesh, Chittoor - 517128, Admeasuring Total Area: 5.83 Acres, owned by Mr. Kannaiah Reddy and Mrs. Yamuna Kannnaiah Reddy</p> <p>2. Factory Land & Buildings bearing SF No.19/1 and 19/3, situated at Baireddypalli Revenue village and madal, Palamaneri Taluk, Chittoor District, Chittoor - 517415, admeasuring Total Area: 2.54 Acres, owned by Mrs. K Yamuna</p> <p>3. Residential Building bearing D.No. 4/1963/3, Plot No.24 and 25, S.F No.194/1, situated at 4th ward, Balamurugan Street, Durga Nagar Colony, Greampet Revenue Village, Chittoor Town, Andhra Pradesh - 517583, Admeasuring Total Area: 4075 Sq. Ft, owned by Mr. Kannaiah Reddy</p> <p>4. S.NoF .21/2, situated at Pothavari Palli Village, Batavari Palli Panchayat, Kalakada Mandal, Chittoor, Chittoor - 517236, Admeasuring Total Area: 2.78 Acres, owned by Mrs. Yamuna</p> <p>5. Residential Building bearing</p>	39,78,23,362.95	95.92%	Nil	Nil	Nil	Nil	Nil

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		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security interest	Amount covered by guarantee	% share in total amount of claims admitted					
								<p>D.No.18, S.No.388/1, New S.No.388/1A and 38/2, situated at Vellalar Street, Ambattur, Tiruvallur District, Tamil nadu - 600053, Admeasuring Total Area: 4925 Sq Ft, owned by Mr. Kannaiah Reddy</p> <p>6. Factory Land & Buildings bearing Survey Number: S.F No. 16/1, 17/2, 17/3 & 16/3, situated at Machireddigaripalli village, Rachavetivaripalle Panchayat, Nimmanapalli Mandal, Madanapalli taluk, Chittoor District, Andhra Pradesh, Chittoor - 517325, Admeasuring Total Area: 1.685 Acres, owned by Mr. Kannaiah Reddy</p> <p>7. Agricultural Land: SF No.17/3,17/4,18/5,18/6,18/7, Kavanoor Road, Mel Naicken Palayam villag, Arcot taluk, Vellore District, Tamil Nadu, Arcot, 632507: 2.80 Acres, owned by M/s. Shruthi Milk Products P Ltd</p> <p>8. Commercial Plot: 728-1, 728-2A, Chittoor, Andhra Pradesh, 517646, (Urban), 2004.37 SQ FT. owned by Mr. Kannaiah Reddy</p>							
2	K. Ravichandra	19-05-2025	1,90,52,899	Nil	Financial Creditor	Nil	Yes	Nil	Nil	Nil	Nil	Nil	Nil	1,90,52,899	The claim submitted by the claimant lacks sufficient supporting documentation to qualify as a

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		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security interest	Amount covered by guarantee	% share in total amount of claims admitted						
																financial debt. As per Section 5(8) of the Insolvency and Bankruptcy Code (IBC), for a claim to be considered under the category of 'financial debt,' it is essential to establish that the amount was disbursed against consideration for the time value of money. Accordingly, the IRP has requested the claimant to provide the necessary supporting documents to substantiate the classification as financial debt.
3	M/s. Shrinithi Capital Pvt Ltd	28/07/2025	79,82,220	Nil	Financial Creditor	Nil	Yes	Nil	Nil	Nil	Nil	Nil	79,82,220	Nil		The loan amount was not paid into the bank account of the corporate debtor, M/s. Shruthi Milk Products Private Limited. Instead, the funds were disbursed to a different entity named Balamurugan Dairy Farms hence the claim has been rejected.
Total			42,48,58,482.95	39,78,23,362.95	Nil	39,78,23,362.95			39,78,23,362.95	95.92%	Nil	Nil	79,82,220	1,90,52,899		